




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	CP 07/17	Hearing	58	Neel Rajesh Shah Vs United Spirits Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Dhananjay Joshi along with Vachan H. U 9535 649743	Advocate for Appellant	
	R. SUBRAMANIAN & D. NAGAN BABU 94444 06575	Advocates for Respondents.	 

Counsel for petitioner is present. Counsel for respondent is present. He has filed counter filed for IA No.17/17 and also for the main petition No.CP 07/2017.

We have heard the counsels on IA No.07/2017 filed for condonation of delay in filing the main petition.

List it for orders on 10.07.2017.


MEMBER (J)


MEMBER (T)